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ITEM NO.81

REGISTRAR COURT. 2 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 8817/2015

RAM VEER SINGH AND ANR.

Appellant(s)

VERSUS

DISTRICT INSPECTOR OF SCHOOLS, MUZAFFARNAGAR AND ORS. Respondent(s)  
(with appln. (s) for exemption from filing O.T. and permission to  
file additional documents)

WITH

C.A. No. 8819/2015

(With appln.(s) for exemption from filing O.T. and )

Date : 18/10/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Surjeet Singh, Adv.  
Mr. Vishwa Pal Singh, Adv.

For Respondent(s) Mr. R. P. Gupta, Adv.  
Ms. Purnima Jauhari, Adv.  
Mr. Deepak Anand, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. counsel for the parties may file the statement of case  
within the statutory period. List the matter before the Hon&#39;ble  
Court as per rules after expiry of that period.

(M V RAMESH)  
Registrar

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